THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I C E

Dated Guwahati the 10th April, 2014

(A) Options are hereby invited from intending **SAAs, (now Sr. Judicial Assistant)** of the Gauhati High Court, Guwahati for filling up of 1(one) vacant post of **Protocol Officer** in the Principal Seat of the Gauhati High Court, Guwahati.

(B) Options are hereby invited from intending **JAAs, (now Judicial Assistant)** of the Gauhati High Court, Guwahati for filling up of 1(one) vacant post of **Assistant Protocol Officer** in the Principal Seat of the Gauhati High Court, Guwahati.

The intending candidates may submit their options in the Establishment Section during the office hours on or before 29.04.2014(Tuesday).

By Order,

Sd/- S.T.Nair

JOINT REGISTRAR (ADMN.I)

Memo No. HC.V-21/2004 /263/ Estt.   dated 10.04.2014

Copy for information and necessary action to:-

1. The Registrar (Vigil./Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (   ), Gauhati High Court, Guwahati.
4. The Deputy Registrar (   ), Gauhati High Court, Guwahati.
5. The Deputy Registrar (Judl.) cum OSD cum PRO, Gauhati High Court, Guwahati.
6. The Assistant Registrar (   ), Gauhati High Court, Guwahati.
7. The Secy to Hon'ble the Chief Justice, Gauhti High Court, Guwahati.
8. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati. *He is directed to upload this notice in the Gauhati High Court website immediately.*
10. The Administrative Officer (Judicial), (   ), Gauhati High Court, Guwahati. *He/She is directed to circulate this notice among the Staff of the concerned Section immediately.*
11. The Court Officer No.1&2, Gauhati High Court, Guwahati.
12. CA to the Registrar General, Gauhati High Court, Guwahati.
13. The Notice Board.
14. The Order File.

JOINT REGISTRAR (ADMN.I)